COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016 APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

Dated: 16th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

.. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Janmali for R-2 *(for A. No. 68/16)*

ORDER

Learned counsel for the appellant seeks three weeks more time to file rejoinder. She may take steps to file the same on or before 07.11.2017 after serving copy on the other side.

List the matter on <u>13.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd